

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/2016  
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another  
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① Mr. D. SHANKAR NARAYAN  
Sd AD V  
For  
CIRI VISNU

} COUNSEL FOR  
PETITIONER NO. 2

hl.

② Chandramouli Prabhekar  
(f) R. Venkatavaradan

Counsel for  
Respondents 1-10

Chandramouli  
(f) R. Venkatavaradan

ORDER

Counsel for Petitioner present and submitted his final arguments. Counsel for Respondent prayed for time to submit his final arguments. At request, time is enlarged. Put up on 30.08.2017 at 10.30.A.M

Sd/-

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

Sd/-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)